



இந்த நிகழ்ச்சிக்கு வந்திருந்தவர்களை, அலெக்ரியா ஹாலிடேல் & டிரான்ஸ்பிரா நிறுவனத்தின் நிறுவனரும் தலைமை செயல் அலுவலருமான 'லயன்' நைனர் ராவத்தி வரவேற்றார். நிகழ்ச்சியில், தமிழ்மாநில காங்கிரஸ் பொதுச் செயலாளர் முனவர் பாஷா தலைமை வகித்து பேசினார். மனதிநேய ஜனநாயக சட்சி பொருளாளர் ஆருண் ரஷீத், லயன்ஸ் கிளப் 324 உம் மாவட்ட கவுன்சர் முனிசிங்க உள்ளிட்டோர் முன்னிலை வகித்தனர்.

IN THE COURT OF CITY
CIVIL JUSTICE

Those who have any valid objections may notify the same to the bar council within ten days.

matter will be decided Exparte.
//By Order Of The Court//
H.SEKARAN
ADVOCATE GENERAL

Those who have any valid
objections may notify the same to
the bar council with in ten days.

இடம்: புனே நிரோய் சுர
தேதி: 04.09.2021 கம்பெனி செயலாளர்

8/4, கென்னடி 2வது தெரு,
மைலாப்பூர், சென்னை 600004
செல்: 94440 87446

matter will be decided Exparte.
//By Order Of The Court//
H.SEKARAN
ADVOCATE GENERAL

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நேஷனல் ஸ்டாக் எக்ஸ்சேஞ்சு ஆப் இந்தியா லிமிடெட் ("NSE") க்கு அனுப்பும்.
கிங்பா சயின்ஸ் அன்ட் டெக்னாலஜி (இந்தியா) லிமிடெட்டிற்காக
இடம்: புனே நிரோய் சர்

UAE to send Rover to moon in 2022

Dubai, Sept 5: The UAE is set for yet another date with history as the Arab world's first lunar mission, Rashid Rover, is set to be deployed to the moon between August and November next year, Dr Hamad Al Marzooqi, the project manager of Emirates Lunar Mission (ELM) at the Mohammed bin Rashid Space Centre (MBRSC), has said.

"The launch window has been planned between August 2022 and November 2022," said, Dr Al Marzooqi said. "The landing site is an area called Lacus Somniorum, which translates into 'Lake of Dreams' [in English]. This is the primary landing site, while three others have been selected as backup," he added.

"Rashid Rover is currently being tested at MBRSC — for the most part — and there are different kinds of tests being conducted at various locations in the UAE, France, Japan and other areas."

Rashid's low weight also means it can fly on a commercial lander, which could reduce the mission's overall cost.

The first prototype of Rashid Rover has concluded a successful functional testing, which is an assessment used to test the features/functionality of the system or software.

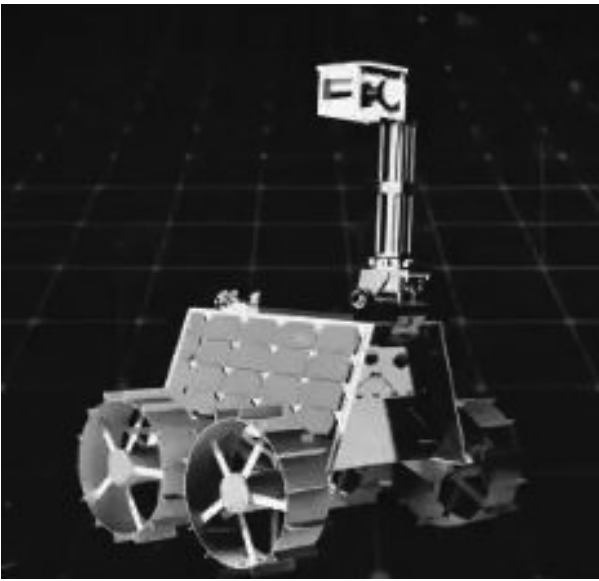
The next step is robustness testing, which

Mars success, in foot steps of ISRO

The Emirates Mars mission, named the Hope probe launched on July 20, 2020 from Japan's Tanegashima Space Station, reached Mars' orbit earlier on Feb 9 this year. The success of the mission makes the UAE the first Arab country and the fifth globally to reach the red planet.

The probe travelled 204 days and more than 480 million kms to reaach the Martian orbit.

The operation was executed with flawless precision and this makes the UAE only the second country to ever successfully enter Mars' orbit on its first try, despite attempts being made since the 1960s. The only other country to have done so is India.



is done to verify the robustness or correctness of a test process and to verify whether or not a software system will perform well under stress. UAE-made Rashid Rover will be delivered to the lunar surface next year by Japanese lander Hakuto-R (Hakuto-Reboot) aboard a SpaceX Falcon 9 rocket

The Emirates Lunar Mission will be the first moon landing for the Arab world and for Japan. If successful, the UAE and Japan will together become the fourth entity to land on the lunar surface, after the United States, former Soviet Union and China.

The relatively simple rover will have six scientific instruments, including four cameras. The UAE craft will include an experiment to study the thermal properties of the Moon's surface, providing insights into the composition of the lunar landscape. Another experiment will study the make-up and particle size of lunar dust in microscopic detail.

Surface-based experiments to understand the charged environment are essential, because the conditions make lunar dust stick to surfaces, which could be dangerous for future crewed missions.

The mission is scheduled to last at least one lunar day — around 14 Earth days . Indian Space Research Organization launched Chandrayaan-2 on 22 July 2019 with landing scheduled on 6 September 2019. However, at an altitude of 2.1 km from the Moon a few minutes before soft landing, the lander lost contact with the control room.

More than 20 landers have crashed; India's 2019 Chandrayaan-2 mission was the most recent to do so.

Central team arrives in Kerala as Nipah virus claims one

Kozhikode, Sept 5: A 12-year-old boy died due to Nipah virus infection at a hospital here, Kerala Health Minister Veena George said on Sunday.

The samples of the boy, which were sent to the Pune National Institute of Virology, confirmed the presence of Nipah virus.

The Central Government has rushed a team of the National Centre for Disease Control to the state, which will be reaching on Sunday. The team will provide technical support to the state.

Nipah virus is spread by saliva of the fruit bats.

Giving details of the case, the minister told reporters, "Unfortunately, the boy passed away at 5 in the morning. The condition of the child was critical on Saturday night. We formed various teams and have started the tracing. Steps have been taken to isolate those who were the primary contacts of the boy".

The minister said the infection was confirmed by the Pune NIV on Saturday night.

George said none of the close contacts of the boy are showing any symptoms as of now and that the health department has already traced out the contacts of the child. In the wake of the virus resurfacing in Kerala, the Centre has advised some immediate public health measures which include

active case search in the family, village and areas with similar topography especially in Malappuram.

The first Nipah virus disease outbreak in South India was reported from Kozhikode district of Kerala on May 19, 2018. There have been 17 deaths and 18 confirmed cases as of June 1, 2018.

British war ship arrives in Japan to assert Indo-Pacific supremacy

Yokosuka, Sept 5: British aircraft carrier the Queen Elizabeth made its first port call in Japan on Saturday, aiming to showcase the two countries' defense cooperation in the Indo-Pacific region where China's military has been growing increasingly assertive.

Commissioned in 2017 with state-of-the-art weaponry, the Queen Elizabeth is Britain's largest aircraft carrier capable of carrying up to 40 aircraft, according to the Royal Navy.

Taking part in a joint exercise with Japan, the United States, the Netherlands and Canada, the flagship of Britain's Carrier Strike Group arrived at the U.S. Navy base

in Yokosuka, southwest of Tokyo, and is scheduled to depart next Thursday.

The exercise is aimed at strengthening the participating countries' cooperation toward realizing the "free and open Indo-Pacific" initiative led by Tokyo and Washington in a veiled counter to Beijing which is locked in territorial disputes in the East and South China seas with neighboring countries. During the port call, the around 1,240 crew members will not disembark from the warship, according to the Yokosuka city office.

India, Singapore naval exercise in South China Sea

New Delhi, Sept 5: India and Singapore have carried out a mega naval wargame in the southern fringes of the South China Sea over the last three days in reflection of their growing congruence of interests in the strategically key region.

The Indian Navy deployed its guided-missile destroyer INS Ranvijay, anti-submarine warfare corvette INS Kiltan and guided-missile corvette INS Kora and one PSI long-range maritime patrol aircraft for the 'SIMBEX' exercise from September 2 to 4, officials said.

The Singapore Navy was represented by formidable class frigate RSS Steadfast, victory

class missile corvette RSS Vigour, one Archer class submarine and one Fokker-50 maritime patrol aircraft, they said.

Four F-16 fighter aircraft of the Republic of Singapore Air Force (RSAF) also participated in the exercise during the air defence drills.

It was the 28th edition of the Singapore-India Maritime Bilateral Exercise (SIMBEX).

Initiated in 1994, SIMBEX is the Indian Navy's longest uninterrupted bilateral maritime exercise with any foreign navy.

"Sustaining the continuity of this significant engagement despite the challenges of the ongoing pandemic further underscores the

strength of bilateral defence ties," Indian Navy spokesperson Commander Vivek Madhwal said.

"Despite these constraints during the planning stages, both navies could achieve seamless and safe execution of several challenging evolutions including live weapon firing and advanced naval warfare serials, including anti-submarine, anti-air and anti-surface warfare drills," he said.

Commander Madhwal said the scale and complexity of the drills is a "testimony" to the interoperability achieved between both Navies.

"This year's edition of SIMBEX is also a special occasion as it takes place during the

NAME CHANGE

I, NOORULLAH UBAITHUR RAHMAN, S/o: AbdulAsis, Date of Birth: 07.07.1969, Residing at No. 3/6, Vaykkankarai Street, Lalpet, Cuddalore – 608303, shall henceforth be known as **NOORULLAH ABDUL ASIS**.

NOORULLAH UBAITHUR RAHMAN

NAME CHANGE

I, Sur Name: Kesavan, Given Name: USha, W/o: Varatharajaloo, Date of Birth: 10.05.1957, (Place of Birth: Nagercoil Tamilnadu), Residing at Flat No.D-2, 4th Floor, Ashirwad Apartments, No.29/16, Desika Road, Mylapore, Chennai –600004, shall henceforth be known as **Sur Name: Varatharajaloo, Given Name: USha**.

Sur Name: Kesavan, Given Name: USha

DOCUMENT LOST

This is to inform the general public that on March 2008 the document no.525/2008 was executed with Mr.P.Pattu Jebaraj by Mr.E.Koyiraj, the above mentioned original document was lost. If anybody found the above mentioned document, kindly contact below mentioned address and they will be rewarded suitably.

P.PATTU JEBARAJ
99, Nandhambakkam Defense Officers Colony, Chennai-600 032

KALAIMAGAL MUTUAL BENEFIT FUND NIDHI LIMITED
CIN U65991TN1983PLC010482
Regd. Office: Old No.3, New No.5, Adam Street, Mylapore, Chennai- 600 004. Ph: 044-24642431

NOTICE TO SHAREHOLDERS

Notice is hereby given that the 37th Annual General Body Meeting of the Shareholders of Kalaimagal Mutual Benefit Fund Nidhi Limited will be held on 27th September 2021, Monday at 10.00am at the Registered Office of Kalaimagal Mutual Benefit Fund Nidhi Limited Old No.3, New No.5, Adam Street, Mylapore Chennai- 600 004 to transact the business setout in Notice.

The Register of Members will be closed from 22.09.2021 to 26.09.2021. (Both days inclusive)

By order of the Board
Kalaimagal Mutual Benefit Fund Nidhi Limited

MUDICHUR PERMANENT FUND LIMITED
CIN: U67120TN1980PLC8202
(Declared as "NIDHI" By Govt. of India)
No.44, Mudichur Road, West Tambaram, Chennai 600 045

NOTICE

Notice is hereby given that the 41st Annual General Meeting of the Shareholders of Mudichur Permanent Fund Limited will be held on Thursday, the 30th September 2021 at 11.05 A.M. at the Registered Office of the Company at No.44, Mudichur Road, West Tambaram, Chennai 600 045.

Further Notice is also hereby given that

The Agenda for the said Annual General Meeting and the Balance Sheet with its enclosures:

- Can be inspected by the Shareholders of the Company at its Registered Office during the Office hours of the Company.
- Is affixed in the Notice Board of the Company's Registered Office and a member is entitled to vote in person or through proxy.

// BY ORDER OF THE BOARD //

Place: Chennai -45 (GURUSWAMINATHAN GOKILAN)
Date: 4th September 2021 Chairman

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s Power Car India Private Ltd
2. Date of incorporation of corporate debtor	30-09-2015
3. Authority under which corporate debtor is incorporated / registered	Under Companies Act, 2013
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U66000TN2015PTC102390
5. Address of the registered office and principal office (if any) of corporate debtor	No: 2/398, Mount ponamalle Road, Iyyappanthangal, Chennai-600056
6. Insolvency commencement date in respect of corporate debtor	03-09-2021 (Order received by IRP)
7. Estimated date of closure of insolvency resolution process	180 days
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA. V.VENKATA SIVAKUMAR Reg. No. IBB/I/PA-001/IP- P00184/2017-18/10852
9. Address and e-mail of the interim resolution professional, as registered with the Board	No.10/11, Dr. Subbarayan Nagar Main Road, Kodambakkam, Chennai-600024 E-Mail vsk.insolvencyprofessional@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	As mentioned above
11. Last date for submission of claims	18-09-2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

1. Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Power Car India Private Limited on 02-09-2021.

2. The creditors of M/s Power Car India Private Limited are hereby called upon to submit their claims with proof on or before 18-09-2021 to the interim resolution professional at the address mentioned against entry No. 10.

3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

4. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

5. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : CA. V. Venkata Sivakumar

Date and Place : 05-09-2021, Chennai

CA V. VENKATA SIVAKUMAR
INTERIM RESOLUTION PROFESSIONAL
Reg. No. IBB/I/PA-001/IP-P00184/2017-18/10852
Office: 044-24837777, Cell: 9444785500
vsk.insolvencyprofessional@gmail.com

POV

Where is the hitch in appointing CVC?

The Global Leader Approval Rating Tracker released their findings on global leadership. Modi is ranked as one of the best leaders in the world with 75percent plus positive rating. It is great news for the image of India and advantage on the eve of UP election. With the state elections coming in succession and the General election (2024) just two years away, BJP should strengthen itself and not allow blemish or tarnish for its good governance and transparent image.

Two days back former judges, advocates and activists have written to PM expressing their grave concern over the failure of the Government to appoint a Chairperson and a vigilance commissioner. The posts are vacant for several months now.

CVC is the coordinating authority to check corruption for All India services and also a nodal agency to tackle corruption at the national level. It also probes into complaints referred to it by the Lokpal.

The CVC is an important wing of the government and we cannot afford to clip its work with delays in the appointment. The CVC is also a designated authority to receive information from whistleblowers under the PIDPI Resolution in 2014. Under the CVC Act, the commission should have a CVC who is also the chairperson and two vigilance commissioners.

Now for the last one year, the commission is virtually paralyzed and action is less. The CVC's annual report was tabled in Parliament two days back which revealed that 219 corruption cases were pending and 105 of those for over three years. This is an indication that the government cannot stagger the appointment of CVC any further.

Recently the appointment of judges and chief justices was done at lightning speed for the first time. The same enthusiasm should be exhibited by the BJP government to appoint the vacancies in the CVC. Further delay will only give way to suspicion as to why the efficient government is showing signs of lethargy in the crucial appointment. Time to act.

VVS